

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 246 OF 2014 &  
IA NO. 56 OF 2015**

**Dated: 27<sup>th</sup> August, 2018**

**In the matter of :**

**Tata Power Delhi Distribution Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018**.

**Court Master**

Vg